

Annexure-7

Name of the corporate debtor: S.L.O. Industries Limited ; Date of commencement of liquidation: 21.01.2022; List of stakeholders as on: 12.10.2023

List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No.	Name of stakeholder	Category of stakeholders (preference shareholders / equity shareholders / partners)	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	Anil Kumar Ojha	Equity	18.02.2022	18821470	18821470	Unsecured	0	NA	0	0.38	0	0	0	0	
2	Rakesh Kumar Sharma	Equity	18.02.2022	350000	350000	Unsecured	0	NA	0	0.01	0	0	0	0	
3	Manigandan Subramani	Equity	18.02.2022	155000	155000	Unsecured	0	NA	0	0.00	0	0	0	0	
4	Janarthanan S	Equity	18.02.2022	252920	252920	Unsecured	0	NA	0	0.01	0	0	0	0	
4	Total			19579390	19579390				0	0.39	0	0	0	0	

Note

1. The admission of the claim is not meant to fix the responsibility on the Liquidator to pay the admitted claim amount. The proceeds from the sale of the liquidation assets shall be distributed in the order of priority as provided in section 53 of IBC, 2016.

2. The acceptance of claim is on the condition that the claimant has agreed to rectify the discrepancies pointed out in the documents submitted and communicated.

3. The admitted amount is subject to change in the event any new information is available to the Liquidator.